

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2013

Dated : 18th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Steel Furnace Association of India **....Appellant(s)**

Versus

**Punjab State Electricity Regulatory Commission
& Anr.** **.... Respondent (s)**

Counsel for the Appellant (s): **Ms. Shikha Ohri**

Counsel for the Respondent(s): **Mr. Sakesh Kmar for R.1
Mr. Anand K. Ganesan for R.2**

ORDER

Issue public notice.

Mr. Sakesh Kumar appearing for the Respondent No.2 is filing the reply today after serving copy on the other side.

Post the matter for hearing on **02.05.2013**. In the meantime, Rejoinder, if any, be filed on or before 05.04.2013 after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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